

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 33 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2020

Name of the Company: Star Protection Pvt Ltd
V/s
P D Agarwal Infrastructure Ltd

Section: 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Operational Creditor

Learned Counsel Mr. Arjun Rathore appeared for the Corporate Debtor.

We direct Operational Creditor to serve copy of the petition to the Corporate Debtor.

The matter stands adjourned to 26.11.2020 for further consideration.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 25th day of September 2020.